

F.No. J-11015/1/2017-Judl. (Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup> May, 2017

**ORDER**

The President is pleased to engage **Shri Vikas Kant Gupta**, Advocate for conducting Central Government litigation (except cases of Railways & Taxation), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-


**District & Subordinate Courts, Kathua (J&K)**

**Additional Standing Government Counsel**

Name	Contact details	Enrollment No.
VIKAS KANT GUPTA	Ward No. 4, Krishna Colony, Near Minerva Public School, Kathua (J&K). Mob: 9419152459 Email: <a href="mailto:nancygupta399@gmail.com">nancygupta399@gmail.com</a>	1065/2006 with Bar Council of J&K


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadoora, Budgam, Kashmir (J&K)
3. Ms. Sindhu Sharma, Assistant Solicitor General of India, J & K High Court at Jammu.
4. The District Judge, Baramulla (J&K).
5. Shri Vikas Kant Gupta, Additional Standing Govt. Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.

  
Section Officer (Judicial)  
Tel. 011-23384945